

**BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

Original Application No 678/2023

In the matter of:

Jangpura Extension Residents Forum RWA & Ors.

....Applicant

Vs.

Govt. of NCT of Delhi & Ors

...Respondents

NDOH:- 02.07.2024

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Filed by

DPCC

New Delhi

Dated: 27.06.2024

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI

Original Application NO. 678/2023

In the matter of:

Jangpura Extension Residents Forum RWA & Ors.Applicant

Versus

Govt. of NCT of Delhi & Ors. Respondents

**STATUS/ACTION TAKEN REPORT ON BEHALF OF DELHI
POLLUTION CONTROL COMMITTEE (DPCC) WITH RESPECT TO
THE ORDER DATED 18.03.2024**

1. That the above mentioned case relates to grievance in respect of mismanagement of three community waste storage bins (Dhalaos) situated in Blocks -H. D and P/Q of Jangpura Extension, New Delhi.

2. That the above mentioned case was listed before the Hon'ble Tribunal on 18.03.2024 wherein the Hon'ble Tribunal has pleased to ordered as follows:

“ 4. Action taken report dated 17.01.2024 has also been filed on behalf of DPCC and as per the said report, problem has been remediated but it has been objected to by the applicant by filing the objections along with photographs showing the position of these dhalaos.

5. Learned Counsel appearing for the MCD has submitted that in this dhalaos compact transfer stations will be set up within a time-bound manner for this MCD be granted 60 daytime from today. Prayer is allowed.

6. Photographs which are enclosed along with the objections dated 03.03.2024 filed by the applicant reveal that household garbage is lying scattered in these dhalaos, meaning thereby there is violation of norms not only by the individual household but also by the MCD. Hence, if the needful is not done by the MCD within a period of 60 days, DPCC will carry out the inspection of all the three dhalaos on 61st day from

today and if any violation is found, DPCC will take appropriate action expeditiously for imposition of environmental compensation on the MCD.

7. Let the action taken report be filed by the MCD as also by DPCC atleast one week before the next date of hearing.

8. List on 02.07.2024 ”

3. That inspection of Dhalaos at H Block, D Block and P/Q Block near Jangpura Extension, Delhi was conducted by a team of DPCC Officials on 17.05.2024 and following are the brief of observations and information gathered during the inspections:

a) Dhalao at D Block, Jangpura Extension.

- i. This Dhalao is located at D Block Jangpura Extension having total area of about 100 Square meters.
- ii. Dhalao is being operated and maintained by M/s DDSIL (Dakshin Dilli Swachh Initiatives Limited) on behalf of Municipal Corporation of Delhi.
- iii. As informed by Supervisor, DDSIL, 03 Care Taker / Labourer remains present for taking care of Dhalao and for Segregating Dumped Waste.
- iv. Team found 10 nos. of Green Bins (for Biodegradable Waste) with capacity of 1.1 m³ each & 03 nos. of Blue Bins (for Recyclable Waste) with capacity of 1.1 m³ each and 02 nos. of Brown Bins (for Recyclable Waste) with capacity of 1.1 m³ each all were found partially /completely filled during inspection.
- v. As informed by Supervisor, DDSIL approx. 7 to 8 Tons of mixed waste (from about 300 to 400 households) is being dumped at this Dhalao. Some Municipal Solid Waste is also being dumped by the local people at the Dhalao.
- vi. At the time of inspection, segregation was being carried out manually by labourer present there.
- vii. After segregating the dumped waste into Dry Waste & Wet Waste, Dry Waste is being transported to Waste to Energy Plant and Wet Waste is being transported to Dump Site.
- viii. The Solid Waste dumped at the Dhalao is picked up by Refuse Collector cum Compactor Vehicle (RCV) two to three times daily for further processing.

- ix. Two Cameras were found installed at the site.
- x. Smell / Unhygienic condition was not observed at the Dhalao during inspection.
- xi. No spillage of Solid Waste out of the Dhalao and nearby areas was found during inspection.

b) Dhalao at P/Q Block, Jangpura Extension.

- i. This Dhalao located at P/Q Block Jangpura Extension has already been closed by MCD using corrugated steel sheets. Photographs are enclosed.

c) Dhalao at H Block, Jangpura Extension.

- i. This Dhalao is situated at H Block, Jangpura Extension in vicinity of 30 meter to Govt. of School and Langar Hall of Gurudwara.
- ii. Total area of about 60 Square meters. No gate was found at the entry point of the Dhalao.
- iii. Dhalao is being operated and maintained by M/s DDSIL (Dakshin Dilli Swachh Initiatives Limited) on behalf of Municipal Corporation of Delhi.
- iv. As informed by Supervisor, DDSIL, 03 Care Taker / Labourer remain present for taking care of Dhalao and for Segregating Dumped Waste.
- v. Team found 10 nos. of Green Bins (for Biodegradable Waste) with capacity of 1.1 M³ each & 03 nos. of Blue Bins (for Recyclable Waste) with capacity of 1.1 M³ each and 02 nos. of Brown Bins (for Recyclable Waste) with capacity of 1.1 m³ each all were found partially filled during inspection.
- vi. As informed by Supervisor, DDSIL approx. 6 to 7 Tons of mixed waste (about 550 to 600 households) is being dumped at this Dhalao. Some Municipal Solid Waste is also being dumped by the local people at the Dhalao.
- vii. After segregating the dumped waste into Dry Waste & Wet Waste. Dry Waste is being transported to Waste to Energy Plant and Wet Waste is being transported to Dump Site.
- viii. The Solid Waste dumped at the Dhalao is picked up by Refuse Collector cum Compactor Vehicle (RCV) two to three times daily for further processing.
- ix. No Cameras were found installed at the site.
- x. Smell / Unhygienic condition was not observed at the Dhalao during inspection.

xi. No spillage of Solid Waste out of the Dhalao and nearby areas was found during inspection.

Copy of the Report of Inspection of Dhalaos at H Block, D Block and P/Q Block near Jangpura Extension, Delhi by team of DPCC on 17.05.2024 is collectively enclosed as **Annexure - 1.**

4. That MCD, vide e-mail dated 17.05.2024, has informed that due to passing of high-tension electricity wires over the site, construction of Fixed Compactor Transfer Station (FCTS) structure is not feasible at Dhalao sites of D Block and H Block, Jangpura Extension. Dhalao site in Pant Nagar near Nallah adjoining Jangpura Extension area has been identified by MCD for installation of FCTS, where the garbage of Jangpura Extension Area shall be collected and transported further.

Copy of Action Taken Report of MCD received through email on 17.05.2024 is enclosed as **Annexure- 2.**

5. That in view of the Inspection of the Dhalaos by DPCC on 17.05.2024 and above mentioned Action Taken Report of MCD received vide e-mail dated 17.05.2024, DPCC has requested MCD to set up Compact Transfers Stations, in Compliance of the above mentioned Order dated 18.03.2024 of Hon'ble National Green Tribunal, at the earliest.

6. That it is essential that MCD should eliminate open Dhalaos within a time-frame at the earliest and also clears Municipal Solid Waste periodically and timely. There has to be regular and effective door to door collection from households and its enforcement on the part of MCD.

7. That the above status /action taken report may kindly be taken on record.



(K.S. Jayachandran)

Member Secretary

Delhi Pollution Control Committee

New Delhi

Dated: 27/6/24

Report of Inspection of Dhalaos Carried out by team of DPCC on 17.05.2024.

An inspection of Dhalaos at H Block, D Block and P/Q Block near Jangpura Extension was conducted by a team of DPCC Officials on 17.05.2024.

The brief of the observations during inspection are as follows:

a) Dhalao at D Block, Jangpura Extension.

- i. This Dhalao is located at D Block Jangpura Extension having total area of about 100 Square meters.
- ii. Dhalao is being operated and maintained by M/s DDSIL (Dakshin Dilli Swachh Initiatives Limited) on behalf of Municipal Corporation of Delhi.
- iii. As informed by Supervisor, DDSIL, 03 Care Taker / Labourer remains present for taking care of Dhalao and for Segregating Dumped Waste.
- iv. Team found 10 nos. of Green Bins (for Biodegradable Waste) with capacity of 1.1 m³ each and 03 nos. of Blue Bins (for Recyclable Waste) with capacity of 1.1 m³ each and 02 nos. of Brown Bins (for Recyclable Waste) with capacity of 1.1 m³ each all were found partially /completely filled during inspection.
- v. As informed by Supervisor, DDSIL approx. 7 to 8 Tons of mixed waste (from about 300 to 400 households) is being dumped at this Dhalao. Some Municipal Solid Waste is also being dumped by the local people at the Dhalao.
- vi. At the time of inspection, segregation was being carried out manually by labourer present there.
- vii. As informed by MCD official during inspection and as per revised ATR sent by MCD through email on 17.05.2024, due to passing of high tension electricity wires over the site, construction of Fixed Compactor Transfer Station (FCTS) structure is not feasible at Dhalao site of D Block, Jangpura Extension. Dhalao site in Pant Nagar near Nallah adjoining Jangpura Extension area has been identified by MCD for installation of FCTS, where the garbage of Jangpura Extension Area shall be collected and transported further.
- viii. As informed by MCD official, After segregating the dumped waste into Dry Waste & Wet Waste, Dry Waste is being transported to Waste to Energy Plant and Wet Waste is being transported to near-by Compost Plant (Defence Colony/ Captain Gaur Marg).
- ix. The Solid Waste dumped at the Dhalao is picked up by Refuse Collector cum Compactor Vehicle (RCV) two to three times daily for further processing.
- x. Two Cameras were found installed at the site.
- xi. Smell / Unhygienic condition was not observed at the Dhalao during inspection.
- xii. No spillage of Solid Waste out of the Dhalao and nearby areas was found during inspection.
- xiii. Photos taken during inspection are enclosed.

b) Dhalao at P/Q Block, Jangpura Extension.

- i. This Dhalao located at P/Q Block Jangpura Extension has already been closed by MCD using corrugated steel sheets. Photographs are enclosed.

c) Dhalao at H Block, Jangpura Extension.

- i. This Dhalao is situated at H Block, Jangpura Extension in vicinity of 30 meter to Govt. of School and Langar Hall of Gurudwara.
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- vii. As informed by MCD official during inspection and as per revised ATR sent by MCD through email on 17.05.2024, due to passing of high tension electricity wires over the site, construction of Fixed Compactor Transfer Station (FCTS) structure is not feasible at Dhalao site of H Block, Jangpura Extension. Dhalao site in Pant Nagar near Nallah adjoining Jangpura Extension area has been identified by MCD for installation of FCTS, where the garbage of Jangpura Extension Area shall be collected and transported further.
- xiv. As informed by MCD official, After segregating the dumped waste into Dry Waste & Wet Waste. Dry Waste is being transported to Waste to Energy Plant and Wet Waste is being transported to Compost Plant at (Defence Colony/ Captain Gaur Marg).
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- xii. Photos taken during inspection are enclosed.


17/05/2024

(Krishan Kaushik)

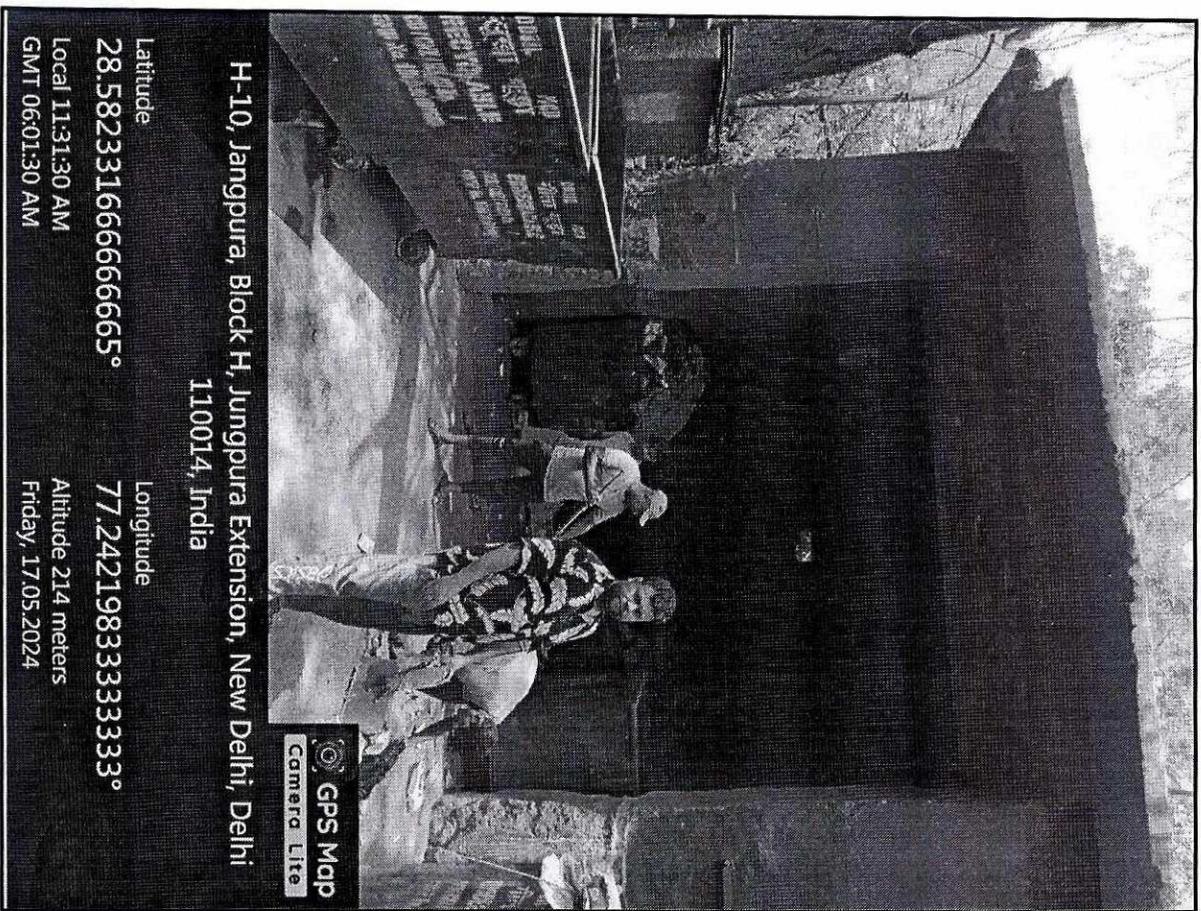
Jr. Env. Engineer, DPCC


17/05/2024

(Ashish Uniyal)

Jr. Env. Engineer, DPCC

7

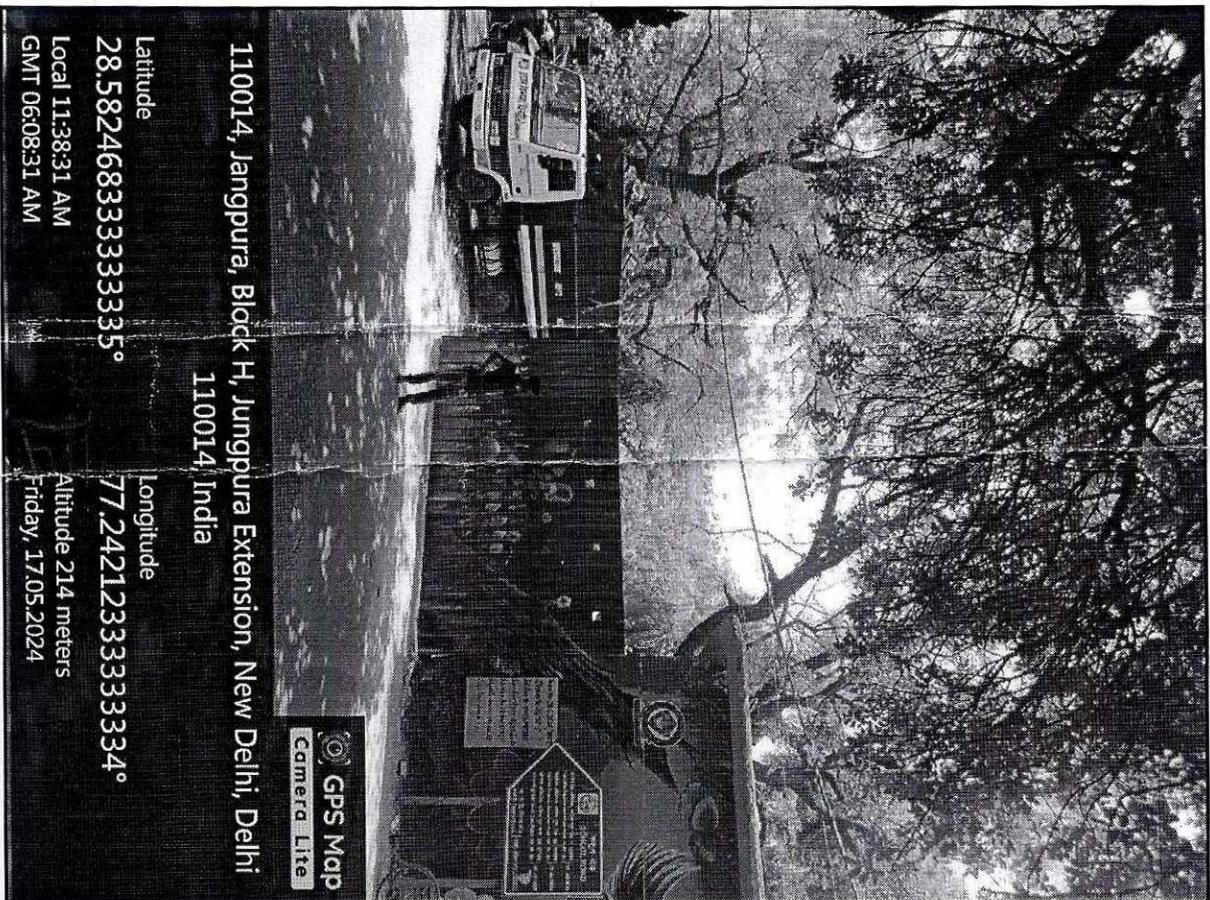


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110014, India

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Longitude 77.2421983333333333°

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Altitude 214 meters
GMT 06:01:30 AM
Friday, 17.05.2024

GPS Map
Camera Lite



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110014, India

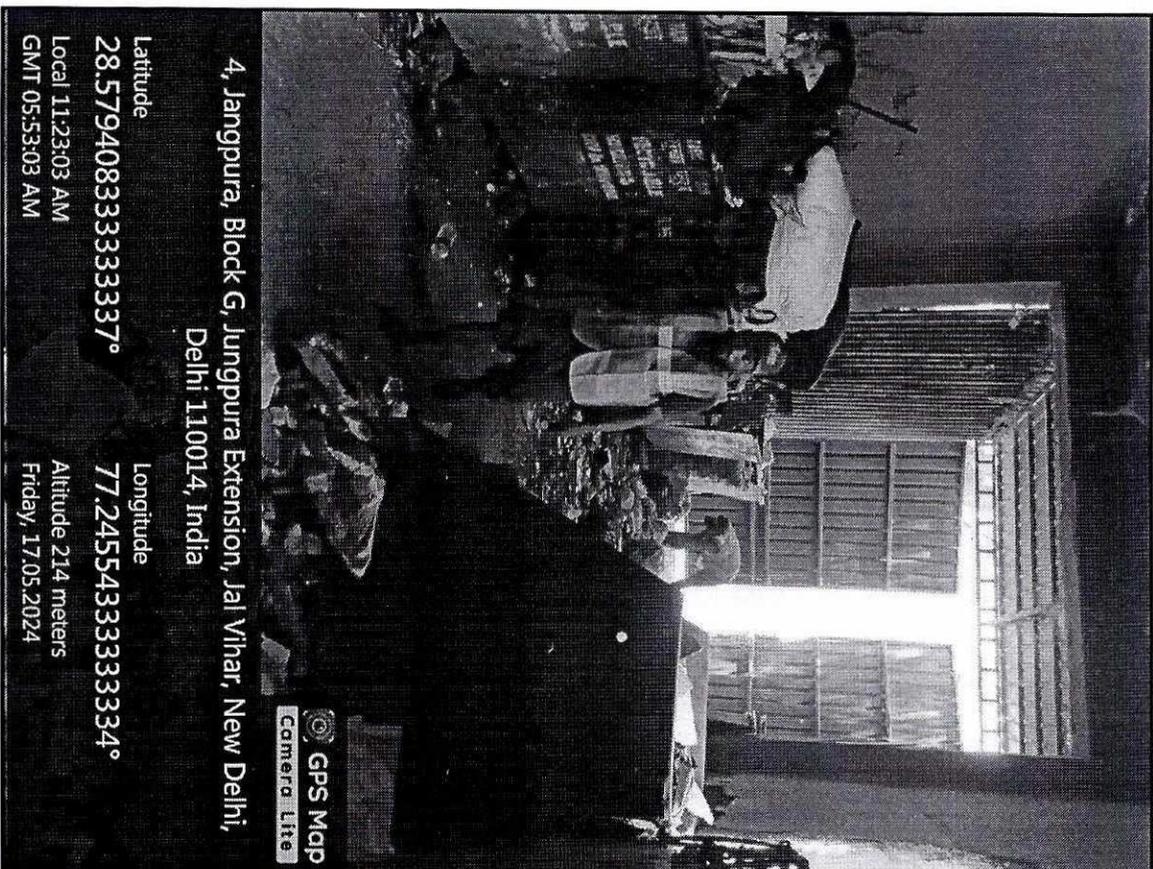
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GPS Map
Camera Lite

Photographs Jangpura H Block

③

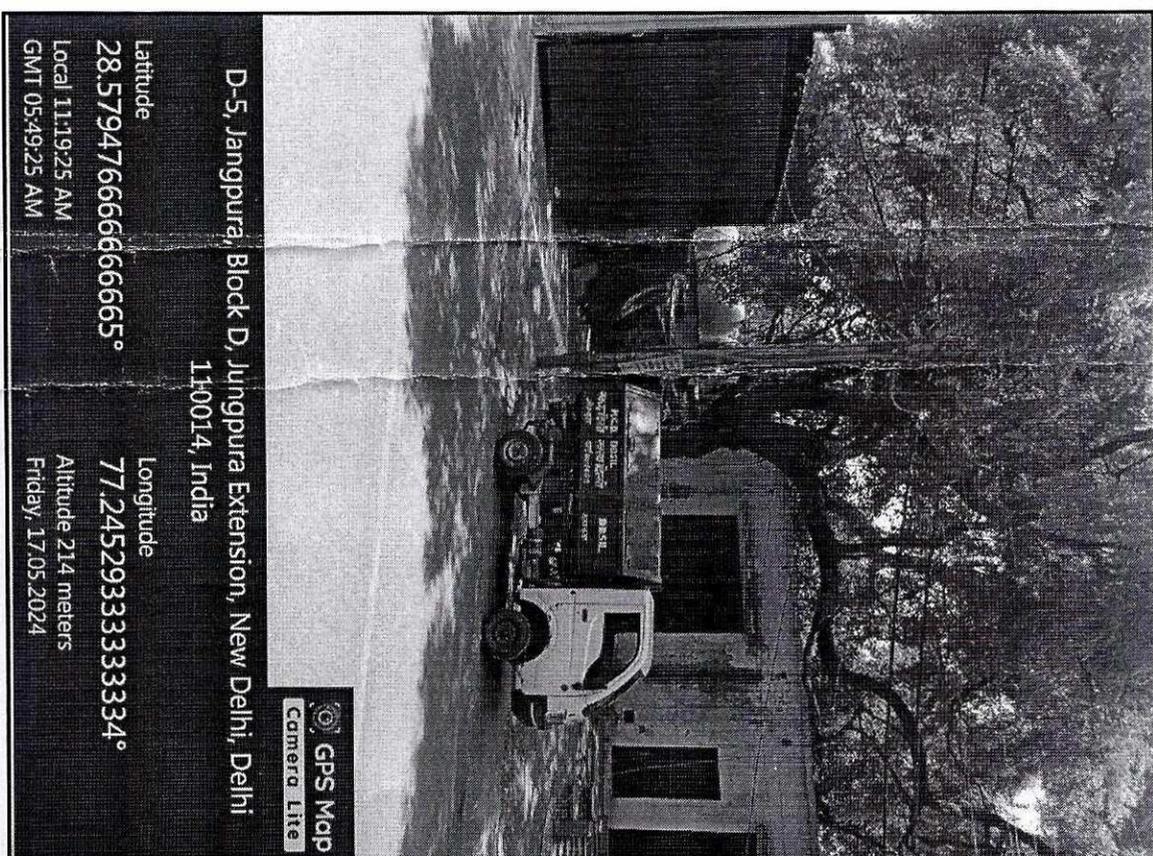


4, Jangpura, Block G, Jungpura Extension, Jal Vihar, New Delhi,
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Longitude
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Friday, 17.05.2024

GPS Map
Camera Lite



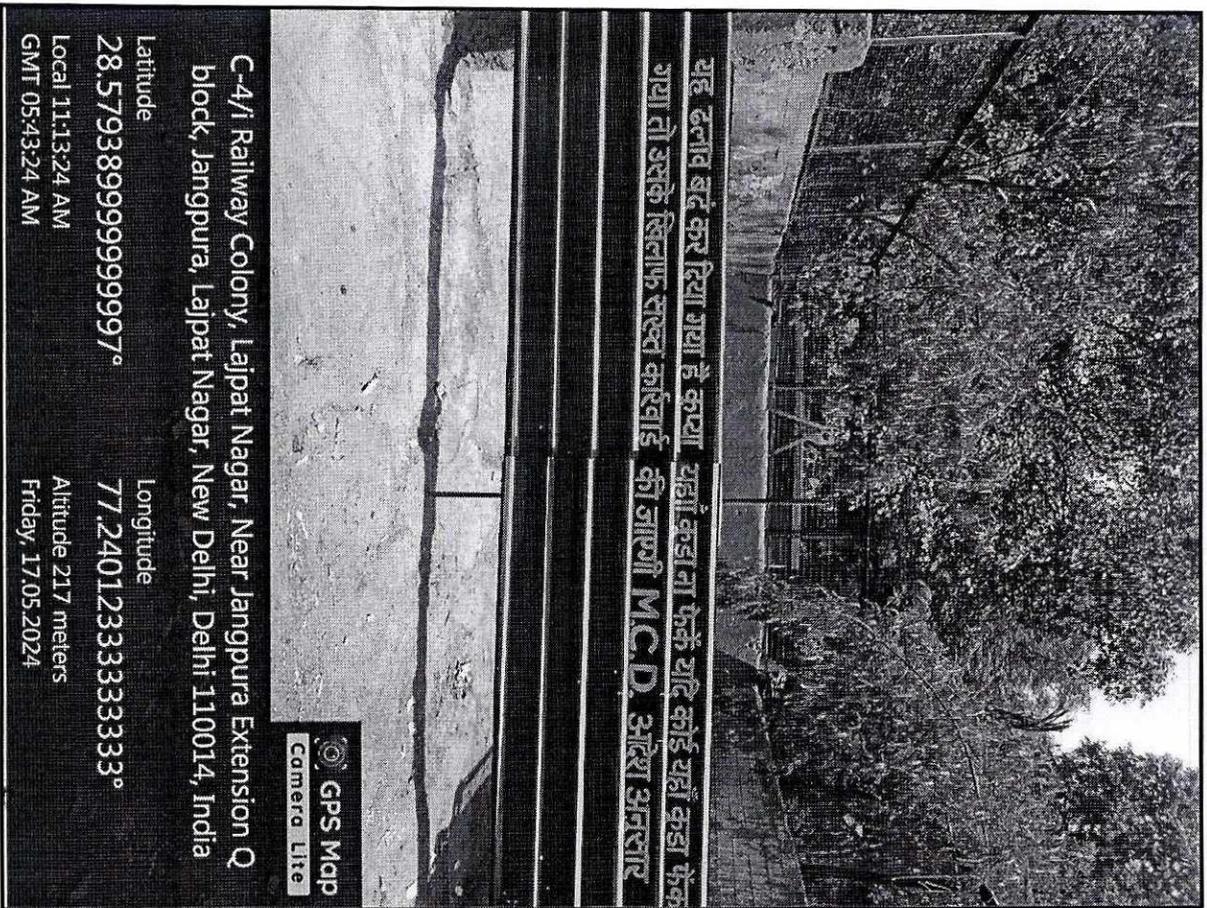
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GPS Map
Camera Lite

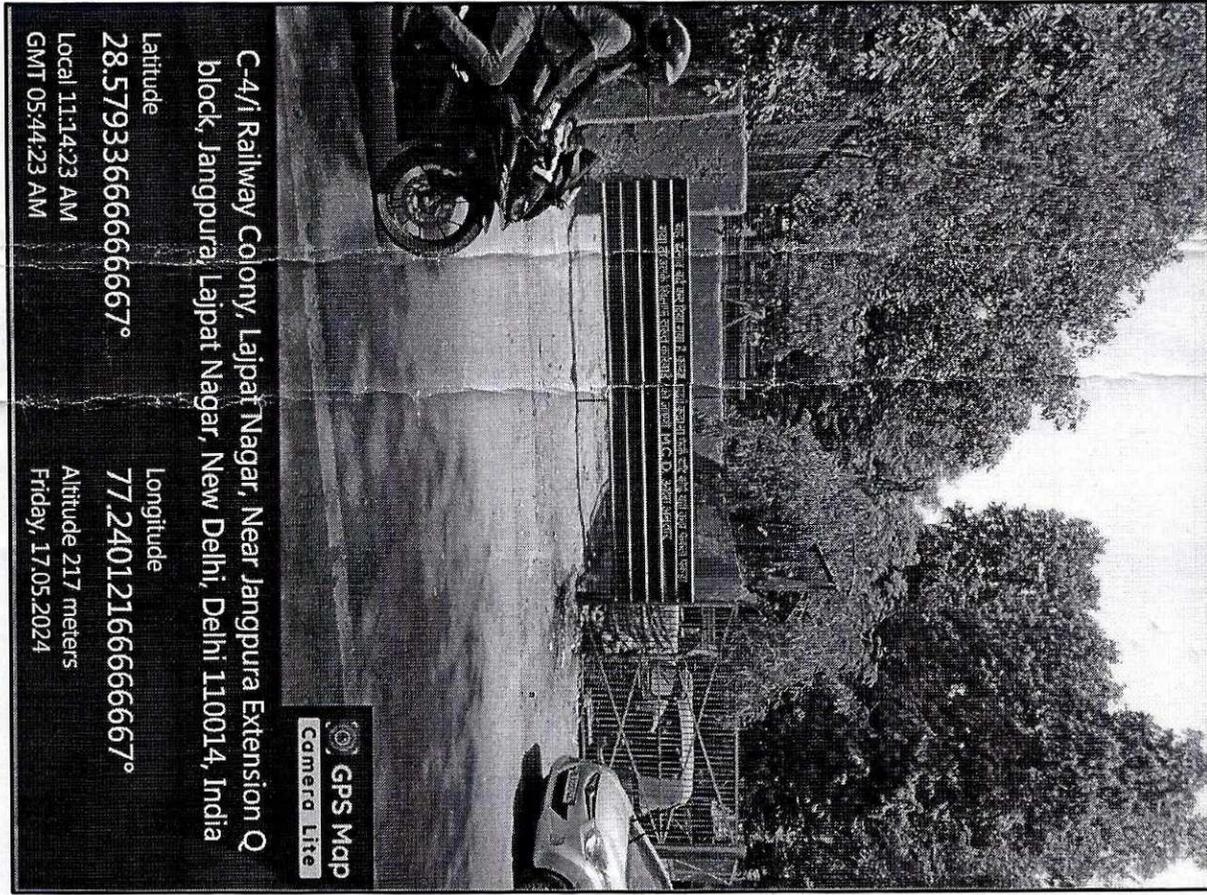
Photographs Jangpura D Block



C-4/i Railway Colony, Lajpat Nagar, Near Jangpura Extension Q
 block, Jangpura, Lajpat Nagar, New Delhi, Delhi 110014, India

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 Local 11:13:24 AM Altitude 217 meters
 GMT 05:43:24 AM Friday, 17.05.2024

GPS Map
 Camera Lite



C-4/i Railway Colony, Lajpat Nagar, Near Jangpura Extension Q
 block, Jangpura, Lajpat Nagar, New Delhi, Delhi 110014, India

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 GMT 05:44:23 AM Friday, 17.05.2024

GPS Map
 Camera Lite

Photographs Jangpura P/O Block

Subject: - ATR in respect of matter of Jangpura Extension Residents Forum RWA (Applicant) Vs Govt. of NCT of Delhi & Ors. (Respondent) before the Hon'ble National Green Tribunal Principal Bench, ND (O.A. No - 678/2023) in compliance of orders dated 18.03.2024, related to the operation and maintenance of the dhalaos in H, D and P/Q Blocks in Jangpura Extension, Delhi.

Above subject matter is pending before the Honble National Green Tribunal (NGT) Principal Bench, New Delhi vide O.A No 678/2023 Subjected as Jangpura Extension Residents Forum RWA (Applicant) Vs Govt. of NCT of Delhi & Ors. (Respondent) related to the operation and maintenance of the dhalao's in H, D and P/Q Block in Jangpura Extension, Delhi. First hearing of the matter was on 03-11.2023 and last hearing was on 18.03.2024. The Copy of all the orders the Hon'ble NGT dated 03-11-2023, 18-01-2024 and 18-03-2024 are placed opposite.

The orders the Hon'ble NGT dated 18/03/2024 from point No. 1 to 8 are reproduced as under: -

- “1. In this original application, applicant has raised the grievance against three dhalaos (community waste storage bins) situated at block D, H and P/Q of Jangpura Extension, New Delhi.
2. Grievance of the applicant is that in these dhalaos, garbage is not properly managed and is lying scattered there and is causing pollution and creating health hazard.
3. In terms of the directions of the Tribunal, action taken report dated 12.01.2024 has been filed on behalf of MCD, stating that all the three dhalaos situated in block D, H and P/Q of Jangpura Extension shall be closed by 31.12.2024 and FCTS will be placed in the place of these dhalaos.
4. Action taken report dated 17.01.2024 has also been filed on behalf of DPCC and as per the said report, problem has been remediated but it 2 has been objected to by the applicant by filing the objections along with photographs showing the position of these dhalaos.
5. Learned Counsel appearing for the MCD has submitted that in this dhalaos compact transfer stations will be set up within a time-bound manner for this MCD be granted 60 days time from today. Prayer is allowed.
6. Photographs which are enclosed along with the objections dated 03.03.2024 filed by the applicant reveal that household garbage is lying scattered in these dhalaos, meaning thereby there is violation of norms not only by the individual household but also by the MCD. Hence, if the needful is not done by the MCD within a period of 60 days, DPCC will carry out the inspection of all the three dhalaos on 61st day from today and if any violation is found, DPCC will take appropriate action expeditiously for imposition of environmental compensation on the MCD.
7. Let the action taken report be filed by the MCD as also by DPCC atleast one week before the next date of hearing.
8. List on 02.07.2024.”

As per the above orders, Hon'ble NGT has directed and granted MCD to install Compactor Transfer Station (FCTS) within 60 days at the Dhalaos in Jangpura Extension. There are 3 no's dhalaos in Jangpura Extension out of which one dhalao of P/Q block has already been closed by MCD and rest two dhalao's in H&D Blocks are still operational, where FCTS is required to be installed. As Collection and Transportation of MSW in Central Zone has been outsourced to M/s Dakshini Dilli Initiative Limited (DDSIL) and Machinery/ compactor bins required for FCTS are also required to be installed by M/s DDSIL (Concessionaire) of Central Zone.

Collection and Transportation work of MSW in Central Zone has been outsourced to M/s Dakshini Dilli Initiative Limited (DDSIL) through a Concession Agreement dated 19.11.2015 for a period of 07 years i.e. up to 18.11.2022. However, as per clause 2.8 of the agreement further extension of one year period i.e. up to 18.11.2023 was given to M/s DDSIL. As the engagement of new concessionaire in Central Zone could not be

finalized up to 18.11.2023, due to non-formation of the Standing Committee, therefore in the emergency situation, further extension of one year period from 19.11.2023 to 18.11.2024 was granted to M/s DDSIL vide letter dated 17.10.2023. It is also to submit that machinery/compactor bins required for FCTS are to be installed by Concessionaire itself. Accordingly following the directions of the Hon'ble NGT dated 18.03.2024, M/s DDSIL was requested vide this office letter no. EE(EMS)CNZ/MCD/2023-24/634 dated 22-03-2024 (Copy placed opposite) to convert the dhalaos of H and D Block Jangpura Extension in to compactor Transfer Stations, which was replied by M/s DDSIL vide letter no. DDSIL/CNZ/2266/2024 dated 27.03.2024 (Copy placed opposite) stating therein that DDSIL is facing Serious financial issues and incurring losses and denied for providing the Equipments/Machine/FCTS in project in this additional period. However it was assured to take following activities at the said dhalao's in Jangpura Extension: -

1. IEC activities will be conducted regularly to aware Rag Pickers/SK's/RWA's and general public regarding source segregation with the help of MCD officials.
2. There are approx 60 Rag Pickers are dumping their waste in these dhalaos.
3. We will fix their timing collection and disposal of waste. We will increase some Halt Points of Tipper for collection of waste directly by Rag Pickers and SK's in this method waste automatically will be decreased in dhalaos.
4. To prevent the littering three more bins will be placed on both the dhalaos.
5. Dhalao's garbage collection frequency/number of trips of secondary collection vehicles will be increased.
6. Beautification of dhalaos will be done through Wall Art and painting

Brief details of the existing contract of Central Zone with M/s DDSIL

Standing Committee/SDMC vide item no. 14 and resolution no. 124 dated 08-09-2015, resolved the proposal of Department of preamble no. F-33/DEMS/SDMC/58/C&C dated 22-04-2015 with certain amendments, for the award of work of Collection & Transportation of waste in the area of Central Zone to M/s IL&FS Environmental and Infra. Services Ltd. at the rates i.e. 1) Rs. 1727 per MT for Municipal Solid Waste (MSW), 2) Rs. 1430 per MT for Drain Silt, 3) Rs. 2452 per MT, Green Waste and 4) Rs. 158 per MT for Construction & Demolition Waste (C&D) with the permissible increase on Whole Sale Price Index (WPI) for the next seven years.

Accordingly, the above said work was awarded to M/s DDSIL (100% subsidiary company of M/s IL&FS Environmental and Infra. Services Ltd.), vide **LOI no. EE (EMS)/SZ/2015/533 dated 21.09.2015** and the Agreement for the same were executed on 19.11.2015, for the period of 7 years.

The relevant Clauses related to the extension of the concession period of the concession agreement are as under:-

2.6 Concession Period

The Concession hereby granted is for a period of 7 (Seven Years) from the Appointed Date inclusive of the implementation Period. (Hereafter referred as "Concession Period"). Provided in the event of Termination, the Concession Period shall mean and be limited to the period commencing from the Appointed Date and ending with the Termination Date.

2.7 Acceptance of Concession

In consideration of MCD (Erstwhile SDMC) agreeing to permit the Concessionaire to receive tipping fee, charges, reimbursements and any other amounts; rights, privileges and benefits conferred upon by the Concessioning Authority and other good and valuable consideration expressed herein, the Concessionaire hereby accepts the Concession and agrees and undertakes to perform/discharge all of its obligations in accordance with the provisions hereof.

2.8 Extension of Concession Period

The MCD (Erstwhile SDMC) shall have the right to extend the Concession Period su-moto for a further period of not exceeding more than one year and the Concessionaire shall be obliged to continue to perform their duties and discharge their obligations as per this Agreement to the entire extended period of concession.

Amended Clause 16.2 (a), (v)

At least 6 months prior to the expiry of the Concession Period, the Concessionaire shall, for due performance of its obligations relating to hand back of the Project Facilities, submit to MCD(Erstwhile SDMC) bank guarantee, in the form as set forth in Schedule 8 ("Hand Back Guarantee"), from a Nationalized bank acceptable to MCD. The Hand Back Guarantee for and amount of Rs. 50 lacks (fifty lacs only) shall be kept valid for period of 15 months.

BRIEF DETAILS RELATED TO ENGAGEMENT OF NEW CONCESSIONAIRE

In the meanwhile tenders were invited for appointment of the new concessionaire in Central Zone on KPI basis. A proposal was framed and got approved from the Competent Authority. Special Officer/MCD, in exercise of the power of the Corporation vide its decision on item no. 2 dated 31.05.2022 (conveyed vide letter no. F.33/SO/MCD/23/C&C dated 14.06.2022) accorded approval for the floating of the RFP after suitably modifying the proposal amounting to Rs.822 crores for a period of 7 years along with the approval to authorize the Commissioner MCD to finalize the RFP.

Initially tenders for the above proposal were invited vide NIT No. EE/EMS/CZ/21-22/NIT/02 dated 18.08.2022 (**first call**). In response to the above NIT a single bid of M/s Hyderabad Integrated MSW Limited was received, accordingly the same was rejected and cancelled with due approval of the competent authority, as only single bid was received.

Tenders were again re-invited vide NIT dated 21.10.2022 (second call) and opened on 23.01.2023 but could not be finalized as one of the bidder did not qualify, so the tender was again rejected and cancelled.

Tenders were further re-invited vide NIT no. EE/EMS/CZ/22-23/NIT/04 dated 24.02.2023 (third call). Financial bid of the same was opened on 26.07.2023, vide which M/s AG Enviro Infra Projects Private Limited was the L-I. Accordingly, after taking approval of the Competent Authority, the preamble vide no. F-33/DEMS/MCD/06/C&C dated 17.01.2024, sent to AO(C&C) for placing it before the corporation through Standing Committee, for revised Administration Approval and Expenditure Sanction amounting to Rs.1137.98 crore for 7 year Concession period and for approval of rate and agency in favor of AG Enviro Infra Projects Private Limited.

This proposal for approval of rate & agency in favor of M/s AG Enviro Infra Project Limited has not been finalized yet, due to non formation of the Standing Committee in MCD. The work can only be awarded to the new concessionaire after the formation of the Standing Committee in MCD and getting approval of the proposal from the Standing Committee and thereafter from the Corporation, which may take some time, as there is no Standing Committee in MCD, till now. Presently the matter of constitution of Standing Committee is Sub-judice and pending in Hon'ble Supreme Court.

BRIEF DETAILS RELATED TO THE EXTENTION GIVEN TO M/S DDSIL (CONCESSIONAIRE/CNZ) BEYOND 18.11.2022.

As per clause 2.6 of Concession Agreement, the Concession period expired on 18-11-2022 after completion of 7 years, as the agreement for the said work was executed on 19-11-2015. As per clause 2.8 of the Concession Agreement, *the MCD (Erstwhile SDMC) shall have the right to extend the Concession Period su-moto for a further period of not exceeding more than one year and the Concessionaire shall be obliged to continue to perform their duties and discharge their obligations as per this Agreement to the entire extended period of concession.*

As new concessionaire could not be appointed till 18.11.2022, letters vide no. EE (EMS) CNZ/MCD/2022-23/123 dated 17-06-2022, EE (EMS) CNZ/MCD/2022-23/188 dated 17-08-2022 & EE (EMS) CNZ/MCD/2022-23/213 dated 21-09-2022, were issued to Concessionaire to oblige under clause 2.8 of Concession Agreement and continue to perform its duties beyond 18.11.2022 till the expiry of extended Concession period i.e. 18-11-2023 or till appointment of new Concessionaire, whichever is earlier.

In the meeting held with senior officers at HQ level, the representative of M/s DDSIL agreed to continue to perform its duties for the extended period and requested MCD to expedite the process of engagement of new Concessionaire.

Since the cost of the work has revised due to extension of concession period for a further period of one year, corporation vide resolution no. 92 dated 31.10.2023 resolved the proposal of the department of preamble no. F.33/DEMS/MCD/247/C&C dated 19.10.2023 for revised Administrative Approval and Expenditure Sanction for the work of collection and transportation of Municipal Solid Waste in Central Zone and to extend the services in Central Zone, up to 18.11.2023 beyond 18.11.2022 by M/s DDSIL (Concessionaire/CNZ).

As the engagement of the new concessionaire in Central Zone could not be finalized, up to 18.11.2023 hence M/s DDSIL was requested vide letter no. EE (EMS) CNZ/MCD/2023-24/320 dated 08.09.2023, to give his consent for further extension of contract for one year beyond 18.11.2023. M/s DDSIL replied vide letter no. DDSIL/CNZ/2218/2023 dated 19.09.2023 and agreed to consider the request to extend the project for some time (minimum six months) provided MCD should come up with a revised financial proposal (revised tipping fee structure to compensate the loss and additional investment required).

As no extra compensation can be provided to the M/s DDSIL for extended period beyond the provisions of the contract agreement, hence M/s DDSIL was intimated vide letter no. EE(EMS)CNZ/MCD/2023-24/377 dated 17.10.2023 that MCD intends to extend the present contract as per terms & conditions of the existing concession agreement expiring on 18.11.2023 for a further period of one year i.e. up to 18.11.2024, or till the new concessionaire takes over the work (whichever is earlier),

The corporation vide resolution no. 109 dated 31.10.2023 resolved the proposal of the department of preamble no. F.33/DEMS/MCD/277/C&C dated 25.10.2023 related to the extension of the contract with M/s DDSIL for a further period of one year w.e.f. 18.11.2023 to 18.11.2024 or till the start of the work by the new concessionaire (whichever is earlier) as per terms & condition of the existing concession agreement executed on 19.11.2015 with M/s DDSIL.

In the present situation, M/s DDSIL (Concessionaire) is working on extension granted by MCD beyond 18.11.2023 up to 18.11.2024, has denied to install FCTS in place of H&D Block dhalao of Jangpura Extension.

In view of the above, situation it is submitted that a joint survey of dhalao sites of H&D Block Jangpura Extension was carried out by AE (EMS), JE (EMS) & SI (Concerned) of the area and during inspection it was observed that due to passing over high tension electricity wires and trees at both the sites, FCTS structure is not feasible. Further, a dhalao site in Pant Nagar near Nallah has been identified for installation of FCTS, where the garbage of the Jangpura Extension area shall also be collected and transported further. However till the installation of the FCTS at Pant Nagar Dhalao site, following steps to improve the sanitation condition for collection and transportation of MSW in Jangpura Extension, shall be taken by the MCD and M/s DDSIL: -

1. Deployment of more nos. of auto tipper for primary collection of MSW

In place of two auto tippers deployed earlier for primary collection of MSW in Jangpura Extension area has now been increased to six nos. of tippers, so that the MSW collected by the private rag pickers/ municipal sanitation workers can be transferred to auto tippers, from their work place/sites, to avoid accumulation of garbage at the dhalaos. The collected garbage through auto tippers is being transferred to the MTS (Mobile Transfer Station) or to the nearest FCTS (Fixed Compactor Transfer Station) e.g. in Nizamuddin, Lajpat Nagar etc and thus reducing the quantum of garbage collection at the dhalaos in Jangpura Extension.

2. Awareness of source segregation of MSW through IEC Activities

An intensive IEC Activities are being done for awareness among the residents of the Jangpura Extension to improve the source segregation/ home composting of waste by the residents and by commercial establishment in the area. Every effort is being made to approach all the residential and commercial units in this regard.

3. Engagement of additional staff for better supervision of C&T of MSW work

One more JE/DEMS has been deputed vide office order EE (EMS)CNZ/MCD/2024-25/16 dated 16-04-2024 in addition to the existing JE/DEMS. Dhalaos/Block wise distribution of work has been assigned to the JE's, so that the supervision of the C&T operation of MSW, can be done in better way to improve the sanitation condition in the area.

4. Integration of private rag pickers with M/s DDSIL

A survey of all the private waste collectors collecting door to door MSW from Jangpura area has been done and about 30 nos. private waste collectors has been identified. The route and timing of collection of waste by these rag pickers has also been prepared and auto tippers deployed additionally has been assigned the work for getting the waste transferred from rag pickers at their end points of the route. This has reduced the quantum of waste collection at the SCPs points, thus improving the sanitation condition at SCPs. Identity card has been issued by M/s DDSIL while integrating them. Gloves/ Gum Boots has also been distributed as well as their vehicles has been painted by M/s DDSIL. Time to time awareness program of these rag pickers is being done by IEC team of M/s DDSIL for collection of segregated garbage from the residents.

5. Deployment of extra garbage bins of 1.1cum capacity

To avoid the overflow of garbage and littering of garbage on ground sufficient nos. of extra garbage bins for separate collection of dry waste, wet waste & street sweeping waste has been deployed in proportion of the garbage coming at these sites. This has improved the sanitation condition at the garbage collection sites. Garbage bins has also been increased at H&D Block Dhalaos in sufficient quantity and presently the details of the garbage bins deployed at these sites is as under: -

S. No.	Location of dhalaos	Green Bins (Wet Waste)	Blue Bins (Dry Waste)	Brown Bins (Street Sweeping Waste)
1.	H Block, Jangpura Extension	10	03	02
2.	D Block, Jangpura Extension	10	03	02

6. Increase in the nos. of trips of secondary vehicles

To avoid accumulation of garbage and stacking of backlog garbage at H&D Block dhalaos, the trips frequency of the secondary vehicles collecting garbage from these points has been increased to maintain continuous lifting of garbage from the H & D block dhalaos.

7. Beautification /repair of the dhalaos

To give an aesthetic view of the dhalaos of H&D block, Jangpura Extension, the required repair/renovation work is being done along with beautification of the dhalaos by providing Wall Arts on the outer wall of the dhalaos and plantation in the outer area wherever possible.

8. Repair & maintenance of garbage bins

All the garbage bins at these sites has been repaired and painted completely. Presently there is no damaged bin at the site.

9. Operation and Maintenance of Wet waste compost pits

The Wet waste suitable for making compost is being segregated and transferred to the compost pit sites in Defence Colony and Captain Gaur Marg Lajpat Nagar. These compost pits sites are being maintained in properly operational condition.

10. Providing view cutters at the dhalao sites

To avoid the direct visibility of the garbage to the residents, view cutters with appropriate paintings has been deployed at both the dhalao to give an aesthetic view to the general public, passing near the dhalao.

11. Construction of civil structure for New FCTS

During inspection of the dhalao sites of H&D Block Jangpura Extension for installation of FCTS, it was observed that due to passing over high capacity transmission electricity wires at both the sites, construction of FCTS structure is not feasible. As per Indian Electricity Rules 1956, minimum 2.5 meter vertical clearance above the highest point of the building is required, where the electricity line passes above the building. About 5.00 meter height above ground is required for construction of civil structure of the FCTS. Hence construction of civil structure for FCTS is not feasible at both the sites in H&D Block dhalao sites in Jangpura Extension. Accordingly, a dhalao site in Pant Nagar near Nallah adjoining Jangpura area has been identified for installation of FCTS, where the garbage of the Jangpura Extension area shall also be collected and transported further. A civil structure is required to be constructed for installation of FCTS, which is to be constructed by MCD and required machinery of FCTS is to be installed by the Concessionaire.

A proposal amounting to Rs. 57.57 Lacs has been approved and required budget got allocated for construction of civil structure of the FCTS at dhalao site in Pant Nagar near Nallah, for which tender shall be called after the completion of model code of conduct due to Parliamentary Elections in Delhi.

That about 04-06 weeks times is required for calling of tender and further award of work to the successful bidder. There after minimum 03 months time is required for construction of civil structure by the successful bidder. After completion of the civil structure, required machinery of the FCTS shall be installed by the concessionaire, as and when new concessionaire is awarded the work of Collection and Transportation work of MSW of Central Zone and started providing services in Central Zone.

12. Spraying of disinfectant at the dhalao sites

To maintain better sanitation at the dhalao sites, disinfectant is being sprayed on daily basis.

In view of the above facts and circumstances, if approved, it may be submitted to the Hon'ble NGT in compliance of the orders of Hon'ble NGT dated 18.03.2024 that the department is unable to install the FCTS within 60 days from 18.03.2024 (as directed by the Hon'ble NGT) due to the above mentioned facts and circumstances, along with the request to allow some more time to the department for installation of FCTS at Pant Nagar dhalao site near Nallah, as installation of FCTS is feasible at H & D block dhalao in Jangpura Extension due to passing of high tension electricity wires. Hon'ble NGT may also be apprised with the above detailed sustainable measures taken by the Department till the installation of FCTS to maintain better sanitation condition along with the assurance that MCD shall take all required necessary steps to comply with the orders of the Hon'ble NGT in true letter and spirit.

Submitted please

EE (EMS) CNZ